GOVERNMENT OF INDIA DEFENCE LOK SABHA

UNSTARRED QUESTION NO:4342 ANSWERED ON:06.12.2010 VIOLATION OF AIR SPACE Pakkirappa Shri S.

Will the Minister of DEFENCE be pleased to state:

- (a) the number of occasions when the Indian air space has been violated by foreign aircraft during the last three years, country-wise details of aircraft with dates;
- (b) the inquiry conducted in each case and the action taken by the Government thereon; and
- (c) the efforts made by the Government to prevent violation of the air space?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

- (a) Indian air space has been violated 29 times by foreign aircraft during the period from December 2007 to November, 2010. These include 23 occasions by Pakistan, 1 by Bangladesh, 3 by China and 2 by USA.
- (b) & (c): Standard Operating Procedures (SOPs) are in place for safeguarding Indian airspace, including by deployment of IAF aircraft. The matter is also taken up with the concerned country through diplomatic channels as per established procedure.